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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 6681/2019**

CAPTAIN ARVIND KATHPALIA

.....Petitioner

Through: Mr. Pradeep Dahiya and Ms. Mahima
Benipuri, Advocates.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC
with Mr. Kushagra Kumar and Mr. Abhinav
Bhardwaj, Advocates.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

09.12.2024

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List on 28.03.2025.

JYOTI SINGH, J

DECEMBER 9, 2024

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